

have been levelled against him by Mr. Arjun Arora, an hon. Member of this House, and I understand that Mr. Arjun Arora has substantiated his charges and an hon. Member in the Lok Sabha also has made these charges against Mr. Satya Narayan Sinha. So I would ask the Prime Minister to make a categorical statement with regard to these charges that have been levelled against Mr. Satya Narayan Sinha by Mr. Arjun Arora. It is not an internal matter; it is a matter which concerns the country.

SHRI A. G. KULKARNI: Sir, on a point of order.

MR. CHAIRMAN: All right, Mr. Kulkarni.

SHRI A. G. KULKARNI: Sir, may I submit . . .

SHRI MULKA GOVINDA REDDY: Let the Prime Minister answer my question.

SHRI A. G. KULKARNI: I am on a point of order and, Sir, you have allowed me. The hon. Member has put that question but has it got any relevance to the main question? That is what I want to know.

SHRI MULKA GOVINDA REDDY: It is relevant.

(Interruptions)

श्री राजनारायण : श्रीमान्, आपने तीन मर्तबा प्राइम मिनिस्टर को इशारा किया, तीन मर्तबा प्राइम मिनिस्टर से कहा कि : Are you going to answer, Are you going to answer जब चेयर क्वेश्चन सुन लेते हैं तो चेयर कहते हैं : The Minister should reply अगर मिनिस्टर रिप्लाई नहीं करता है तो मिनिस्टर पहले कह देता है कि हम रिप्लाई नहीं करेंगे। मगर तीन मर्तबा चेयर ने प्राइम मिनिस्टर की ओर इशारा किया कि जवाब दें और प्राइम मिनिस्टर चुप्पी साध कर बैठी रह

गई —यह जबरदस्त अपमान है चेयर का।

(Interruption)

MR. CHAIRMAN: The Prime Minister will say something.

कुमारी मनीषेन बल्लभभाई पटेल : मेरे बगल में बैठे ये महाशय खड़े हो कर बार बार प्वाइन्ट ऑफ आर्डर के लिए कहते रह गये मगर आप उनकी सुनते ही नहीं हैं।

MR. CHAIRMAN: So many Members are rising at the same time on points of order that I cannot hear any of them.

श्री राजनारायण : चेयर के बार बार कहने पर प्राइम मिनिस्टर ने जवाब नहीं दिया, यह अपमान है, रिफ्लेक्शन है।

SARDAR RAGHBIR SINGH PANJHAZARI: Sir, on a point of order.

MR. CHAIRMAN: Please sit down.

SARDAR RAGHBIR SINGH PANJHAZARI: I am on a point of order. It is my privilege to raise a point of order.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

NUCLEAR GUARANTEE FOR INDIA

*433. SHRI P. K. KUMARAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a Government spokesman has recently made a statement in Delhi to the effect that even unilateral guarantees against nuclear blackmail and attack would be acceptable to India and that such guarantees

would not be against India's policy on non-alignment; and

lb) if so, what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) and (b) No Sir. In reply to a question, the Government's spokesman clarified that assurances of assistance in the event of nuclear threats or attacks could be multilateral or unilateral, but their acceptability to India would depend on whether they impinged on our policy of non-alignment.

किसी साप्ताहिक में भारत-चीन सीमा का न दिखाया जाना

* 436. श्री सुन्दर सिंह भंडारी :

श्री बिमलकुमार मन्नालालजी चीरडिया :

क्या बंदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान एक रूसी साप्ताहिक 'न्यू टाइम्स' में छापे गये नक्शे की ओर दिलाया गया है जिसमें भारत-चीन सीमा नहीं दिखाई गई है; और

(ख) यदि हां, तो क्या भारत सरकार ने इस विषय में रूस सरकार से कोई स्पष्टीकरण मांगा है ?

f I OMISSION OF SINO-INDIAN BOUNDARY IN A RUSSIAN WEEKLY

*436. SHRI SUNDAR SINGH BHANDARI: SHRI V. M. CHORDIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

la) whether Government's attention has been drawn to a map published in 'New Times', a Russian weekly, in which the Sino-Indian Boundary has not been shown; and

(b) if so, whether the Government of India have sought any clarification from the Soviet Government in the matter?]

बंदेशिक कार्य मंत्री (श्री एम० सी० चागला) : (क) जी हां ।
(ख) जी नहीं ।

[THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) Yes, Sir.

(b) No, Sir.]

सारजेन्ट मेजर इन्स्ट्रक्टर

* 439. श्रीमती सरला भदौरिया :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि रक्षा मंत्रालय ने हाल ही में उत्तर प्रदेश सरकार को सारजेन्ट मेजर इन्स्ट्रक्टरों तथा ग्रन्डर आफिसरों की सेवाएं समाप्त कर देने का आदेश दिया है; और

(ख) यदि हां, तो इसके क्या कारण

I SERGEANT MAJOR INSTRUCTORS

⁵ 439. SHRIMATI SARLA BHAD-AURIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Ministry of Defence have recently issued orders to the Government of Uttar Pradesh to do away with the services of Sergeant Major Instructors and under officers; and

tl I English translation.